

12.08 hrs.

MATTERS UNDER RULE 377

[English]

(i) Demand for a low-power T.V. Centre in Balasore district of Orissa

SHRI CHINTAMANI JENA (Balasore): The people of Balasore District in Orissa are grateful to the Government of India for their welcome decision of establishment of one low power TV Relay Centre at the district headquarters town, Balasore, in the Seventh Plan period. But it is regretted that the TV centre has not been installed yet though according to the programme it was meant to be established in the 2nd year of Seventh Plan. The authorities had then opined that as the public undertakings engaged in producing the equipment, transformers etc., required for TV Centres, are not able to cope with the huge demand of the country. Fortunately, the position of availability of equipments, etc., is very comfortable now.

The Defence Ministry is going to establish one unique project of National Test Range near Balaipal-Bhograi area in the district of Balasore, which is estimated to cost about four hundred crores of rupees. Besides, about one hundred crores will be invested for setting up of various industries by the State Government of Orissa with seed money finance by the Centre, to provide employment to the displaced persons. In addition to it, the Asia's biggest tyre and tube manufacturing unit with latest technology would be established at Balasore by M/s Kesoram Cotton Mills, very soon at an estimated cost of about Rs. 200 crores.

Considering all these, the necessity of a TV Centre at Balasore has increased tremendously.

I would, therefore, request the hon. Minister of Information and Broadcasting to take immediate action for establishment of a low power TV Centre at Balasore, before the end of this financial year 1986-87, without fail.

(ii) Demand for sanction to irrigation schemes in certain places in Jhalawar Parliamentary constituency by the Central Water and Power Commission

SHRI JUJHAR SINGH (Jhalawar): Jhalawar parliamentary constituency has probably the highest potential for irrigation in Rajasthan. It is possible to irrigate as much as over 75% of its total cultivated area, if water resources available in the area are properly and sincerely developed.

We have only 14% of the cultivated area of Jhalawar district, under irrigation at present, which is very much below average, even of the desert State of Rajasthan, the State average being 22%.

Three major irrigation schemes of Gagrin of Manohar Thana and of Kali-Sindh in Jhalawar district, and about an equal number of major schemes in Shahbad and Chabra sub-divisions of the rest of Jhalawar parliamentary constituency have not been approved as yet by the Central Water and Power Commission.

Similar is the fate of over one and a half dozen medium schemes pending approval.

In view of the indifference of Planning departments towards this area, I request the Minister of Water Resources to please sanction irrigation schemes in Jhalawar parliamentary constituency area, with a view to bring it on par with the rest of Rajasthan at least.

[Translation]

(iii) Need for measures to ensure payment of bonus and outstanding salary to workers of Modi Spinning and Weaving Mills and to take steps to reopen these closed units

SHRI R.P. SUMAN (Akbarpur): Mr. Speaker, Sir, the three units of Modi Spinning and weaving Mills have been lying closed since 1983 and as a result, 7000 workers have been rendered jobless. Besides, the above Mill is not running its two units, Modi cloth and Modi thread to full capacity which has rendered 3000